

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/406(KB)2021
IA(I.B.C)/1811(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	GANPATI STOCKS PVT LTD VS INDUS INTEGRATED INFORMATION MANAGEMENT LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
None.

ORDER

1. None appears.
2. List this matter for further consideration on **27.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.